

(b) and (c) The India China Border Peace and Tranquility Agreement signed on 7th September 1993 during Prime Minister's visit to China stipulates that India and China shall reduce their military forces along the Line of Actual Control. In pursuance of the Agreement an India China Expert Group was formed in December 1993 to assist the India China Joint Working Group to discuss questions of troop reductions and other confidence building measures. It has met thrice in February 1994, April 1994 and March 1995 and its work is proceeding according to schedule.

Assistancem to Morocco

2401. SHRI INDRAJIT GUPTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the details of assistance being rendered by the Government to Morocco;

(b) the details of Indian experts deputed or sent to Morocco during the last one year for assisting the authorities there in different fields of activities;

(c) whether it is a fact that Government have not been active enough to quicken the execution of bilateral understanding; and

(d) if so, the facts and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED) : (a) : Government of India have gifted six solar cookers to the Government of Morocco for field testing purposes.

(b) Government deputed an Indian expert on solar cookers to visit Morocco from December 25, 1994 - January 1, 1995 to give advice on the use of solar energy for cooking.

(c) No, Sir.

(d) Does not arise.

Cooperative Group Housing Societies

2402. SHRI A. INDRAKARAN REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of Cooperative Group Housing Societies which have applied for completion certificates so far in Delhi;

(b) the number of group housing societies among them given completion certificates by DDA so far;

(c) whether a large number of Cooperative Group Housing Societies could not apply for completion certificates for fear of harrasment by D.D.A.; and

(d) if so, the steps Government intends to take to simplify the rules to help Cooperative Group Housing Societies in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) 235 Cooperative Group Housing Societies in Delhi have applied for issue of completion certificates/provisional occupancy certificates.

(b) DDA have issued completion certificates to 11 societies and provisional occupancy certificates to 95 societies.

(c) and (d) No, Sir. In order to facilitate quick disposal of such cases, One Window Cell where officers of concerned departments are available has been functioning on 2nd and 4th Friday of each month. No prior appointment is needed in the case of any society to represent its case in this Cell.

Un Membership to Yugoslavia

2403. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Federal Republic of Yugoslavia has sought India's help in regaining its membership of the UN and the Non-Aligned Movement and lifting of all economic sanctions imposed on it by the UN Security Council; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED) : (a) The Federal Republic of Yugoslavia have sought India's support for its participation at the meetings of the Non-Aligned Movement. It has also sought India's support in regard to the lifting of economic sanctions imposed by the United Nations Security Council, of which India is not a member at the present time. It has, however, not approached India with regard to its membership of the United Nations.

(b) Government of India understand the position and concerns of the Federal Republic of Yugoslavia. However, the questions of its participation in the Non-Aligned Movement and other international bodies will have to be approved by those bodies.

[Translation]

Conference of Comprehensive Test Ban Treaty

2404. SHRI SUSHIL CHANDRA VARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) : whether India participated in the recent conference on Comprehensive Test Ban Treaty (CTBT) held in Geneva;

(b) if so, the details thereof and the outcome of the conference;

(c) the place and date of previous conference on CTBT;

(d) the stand of India on the views expressed by nuclear countries during the conference;